

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:116  
ANSWERED ON:01.12.2014  
DOMESTIC WORKERS  
Lokhande Shri Sadashiv Kisan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of registered/unregistered domestic workers in the country particularly in metro cities;
- (b) whether the Government has any plan/programme to regulate the placement agencies and stem exploitation of domestic workers engaged in metro cities;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government to curb exploitation of domestic workers and provide social security benefits to them?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 116 FOR ANSWER ON 01.12.2014 REGARDING DOMESTIC WORKERS.

(a): The information about the number of registered and unregistered domestic workers engaged in the country and in the metro cities is not maintained at Central level. As per information received from Office of Registrar General & Census Commissioner, data for Census 2011 is under process and not yet finalized.

(b) to (d): Various labour laws like the Minimum Wages Act, 1948, the Employees Compensation Act, 1923, the Equal Remuneration Act, 1976 and the Inter-State Migrant Workmen (Regulation of Employment & Conditions of Service) Act, 1979 are applicable to these domestic workers. The Central Government has asked the State Governments to take necessary steps for registration of placement agencies providing domestic workers and has also advised the State Governments/ Union Territory Administrations to take necessary steps for inclusion of domestic work as employment in the schedule and for fixing minimum rates of wages for domestic workers. The Central Government has also enacted the Unorganized Workers Social Security Act, 2008 for providing social security benefits to unorganized workers including domestic workers. The benefits under Rashtriya Swasthya Bima Yojana (RSBY) have been extended to domestic workers.